

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(1)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.03.2021 AT 10.30 AM

TRANSFER PETITION NO.	IA NO. 190/2020 in TCP(IB) NO. 1899/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 381/9/HDB/2019
NAME OF THE COMPANY	Segno Ceramics Pvt Ltd
NAME OF THE PETITIONER(S)	Trishla Minerals
NAME OF THE RESPONDENT(S)	Segno Ceramics Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Order pronounced. I.A.No.190/2020 is allowed. Resolution Plan is approved.

Sdl-
v

MEMBER JUDICIAL